



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21st September, 2022

NOTICE

Please take notice that the following matters listed on 22.09.2022 at 02:00 PM in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 109 of 2020 (PH)	Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors. With	Prashant S. Kenjale	Sanjeev K. Kapoor Avani Srivastava-R1 Raveena Rai- R2&R3
2.	Comp. App. (AT) (Ins) No. 248 of 2020 (PH)	State Tax Officer Vs. Ricoh India Ltd. & Ors.	Aniruddha P. Mayee	Raveena Rai-R2 & R3
3.	I.A. No. 3410 of 2022 in Comp. App. (AT) (Ins) No. 03 of 2022	Sanjeev Mahajan Vs. Indian Bank (Erstwhile Allahabad Bank) & Anr.	Kumar Anurag Singh	Rajesh Kr. Gautam
4.	I.A. No. 2832 of 2022 in Comp. App. (AT) (Ins) No. 486 of 2022	Sanchit Saraf Suspended Director of Saraf Gartex Ltd. Vs. Kamakshi Kraftex Pvt. Ltd. & Anr.	Amol Vyas	Aishwarya Nikhil Yadav

5.	Review Application No. 04 of 2022 in Comp. App. (AT) (Ins) No. 116 of 2022	Employees Provident Fund Organization Vs. Subodh Kumar Agarwal & Ors.	Hitesh sachar	
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By order of Hon'ble Chairperson

-Sd/-

Registrar